



Government of Jammu and Kashmir
Housing & Urban Development Department
Civil Secretariat, Jammu/Srinagar

NOTIFICATION

Srinagar, 15th June, 2026

S.O.- 169 :- In exercise of the powers conferred by section 67 of Jammu and Kashmir Municipal Corporation Act, 2000, the Government of Jammu and Kashmir hereby makes the following rules namely:-

1. Short title and Commencements:- (1) These rules may be called Jammu Municipal Corporation (Subordinate) Service Recruitment Rules, 2026.

(2) These rules shall come into force from the date of their publication in the Government Gazette.

2. Definitions:- (1) In these rules, unless the context otherwise requires:-

- (a) **"Administrative Department"** means the Housing and Urban Development Department of the Government in the Civil Secretariat holding the Administrative charge of the service;
- (b) **"Corporation"** means the Jammu Municipal Corporation.
- (c) **"Board"** means the Jammu and Kashmir "Service Selection Board".
- (d) **"Cadre"** means the cadre of the Service;
- (e) **"Government"** means the Government of Jammu and Kashmir;
- (f) **"Head of the Department"** means the Major Head of the Department holding the administrative control of the corporation
- (g) **"Member of the Service"** means a person appointed to a post in the Service under the provisions of these rules or the rules superseded by these rules;
- (h) **"Post"** means a permanent post carrying a definite time scale sanctioned by the Competent Authority;
- (i) **"Rules"** means the Jammu Municipal Corporation (Subordinate)

Service Recruitment Rules, 2026.

- (j) **"Schedule"** means the schedule(s) annexed to these rules;
 - (k) **"Service"** means the Jammu Municipal Corporation (Subordinate) Service;
 - (l) **"Recruitment Agency"** means the agency constituted by the Government for making recruitment to a particular class of post(s);
 - (m) **"Union territory"** means Union territory of Jammu and Kashmir;
- (2) Words and expressions used in these rules but not defined shall have the same meaning as are assigned to them in the Jammu and Kashmir Civil Services (Classification, Control and Appeal) Rules/Jammu and Kashmir Civil Services Regulations, 1956;

3. Constitution of Service:- (1) From the date of commencement of these rules there shall be constituted the "Jammu Municipal Corporation (Subordinate) Service.

(2) The Government may, at the commencement of these rules, appoint to the service any person who at the commencement of these rules, is holding in substantive capacity any post included in the cadre of this Service:

Provided that for the purpose of the initial constitution of the Service, a person holding any post included in the cadre of the Service in its sanctioned scale of pay, in substantive capacity to which he/she was appointed by the Competent Authority under rules, either by direct recruitment or by promotion shall be deemed to have been appointed to the Service under these rules if he/she is fully qualified to hold the post under these rules.

Explanation:-The word 'holding' means a person holding a post included in the cadre of the Jammu Municipal Corporation (Subordinate) Service in its sanctioned scale of pay on regular basis under orders of the competent authority and will not include the persons holding a post on ex-cadre/deputation basis or on ad-hoc basis or in a stop-gap arrangement.

4. Strength and Composition of the Service:- (1) The authorized permanent and temporary strength of the cadre and the nature of the post included therein shall be determined by the Government from time to time and shall, at the initial constitution of the Service

under these rules, be such as specified in the **Schedule-I** annexed to these rules:

Provided that the Government may create temporary posts in the cadre of the Service for specified period or purpose as may be considered necessary from time to time.

(2) The Government shall, after the interval of every five years or at such other intervals, as may be necessary, re-examine the strength and composition of cadre of the Service and make such alterations there in as it deems fit.

- 5. Qualification and method of recruitment:-** (1) No person shall be eligible for appointment or promotion to any post in any class, category or grade in the Service unless he/she possesses the qualification as laid down in **Schedule-II** and fulfill other eligibility condition of the recruitment as provided in the rules.

(2) Appointment to the Service or class may be made:-

- (a) By direct recruitment; or By deputation
(b) By promotion;
(c) Partly by (a), and partly by (b), in the ratio, and in the manner, as mentioned against each post in **Schedule-II**;

Provided that all the posts falling under direct recruitment quota shall be filled through the recruitment agency as per the rules/orders of the Government issued for the purpose.

Provided further, that all posts to be filled by promotion shall be filled up through Departmental Promotion Committee (DPC) as may be notified by the Government.

(3) The department shall refer vacancies in the direct/promotion quota to the recruitment agency and Departmental Promotion Committee, as the case may be, in terms of the existing rules.

- 6. Probation:-** (1) Probation of the Members of the Service shall be governed by the provisions of J&K Civil Services (Classification Control and Appeal) Rules, 1956.

(2) The pay of person appointed to the Service under these rules shall be regulated as per the provisions of J&K Civil Services Regulations or general rules as issued from time to time.

7. Reservation in appointments:- While making appointments either by direct recruitment or by promotion, reservation shall be provided to the eligible categories in accordance with the provisions of Jammu and Kashmir Reservation Act, 2004 and the Reservation Rules and orders, as in force and amended from time to time.

8. Training and Departmental Examination:- Persons appointed to the Service by direct recruitment shall be required to undergo such training from time to time during the course of probation and to pass during the period of probation or trial such departmental examination(s) as the Government may prescribe:

Provided that the Government may exempt either wholly or partially from such training or departmental examinations person who have passed a departmental examination or undergone training declared by the Government to be equivalent to a departmental examination or training prescribed under these rules.


9. Eligibility of Government servants for direct recruitment:- A person already in the Government Service may apply through proper channel for direct recruitment to a vacant post in any particular class or category in the Service if he/she possesses the requisite educational and other qualifications prescribed for recruitment to such class or category of posts. The upper age limit of such Government servants shall be as provided in the general rules:


10. Maintenance of seniority lists:- (1) Seniority of the members of the Service shall be regulated under the Jammu and Kashmir Civil Services (Classification, Control and Appeal) Rules, 1956.

(1) The Head of the Department shall maintain and update the final seniority list of the members of the service and update it in the month of January of every calendar year.


11. Residuary matters:- In regard to matters not specifically covered by these rules, the members of the Service shall be Governed by the

rules, regulations and orders applicable to the Civil Service of Union territory of Jammu and Kashmir in general.

12. Interpretation:- If any question arises relating to the interpretation of these rules, the matter shall be referred to Administrative Department whose decision thereon shall be final and binding.

13. Repeal and Savings:- (1) All rules corresponding to these rules and in force immediately before the commencement of these rules viz. Jammu Municipal Corporation (Subordinate) Service Recruitment Rules, 2025, if any, are hereby repealed.

(2) Notwithstanding such repeal, any appointment or Promotion made under the rules so repealed shall be deemed to have been or taken under these rules.

By Order of the Government of Jammu and Kashmir.

Sd/-
(Mandeep Kaur) IAS
Commissioner/Secretary to the Government
Housing and Urban Development Department

No. HUD-LSG0JMC/32/2022 (238984)

Dated: 15.06.2026

Copy to the;

1. All Financial Commissioners (Additional Chief Secretaries).
2. All Principal Secretaries to the Government.
3. All Commissioner/Secretaries to the Government.
4. Commissioner/Secretary to Government, Department of Law, Justice and Parliamentary Affairs
5. Additional Secretary (Jammu and Kashmir & Ladakh), Ministry of Home Affairs, Government of India.
6. Director Archives, Archaeology and Museums, J&K.
7. All Heads of Department of Housing & Urban Development Department.
8. OSD to Hon'ble Chief Minister, J&K.
9. Private Secretary to Hon'ble Advisor to Hon'ble Chief Minister, J&K.
10. Private Secretary to Chief Secretary, J&K.
11. Private Secretary to Commissioner/Secretary to the Government, Housing and Urban Development Department.
12. In-charge website, H&UDD
13. Government Order File/ Stock file (w.2.s.c).


(Dhirendra Sharma) JKAS 15/6/26
Additional Secretary to the Government





**Schedule-I of the Jammu Municipal Corporation (Subordinate) Service
Recruitment Rules, 2026**

S. No.	Designation of post	Pay Level	Number of posts	Cadre
(1)	(2)	(3)	(4)	(5)
MINISTERIAL				
1.	Section Officer	Level-7 (44900-142400)	5	JMC
2.	Desk Officer (Grade-I)	Level-6 (35400-112400)	10	JMC
3.	Desk Officer (Grade-II)	Level-5 (29200-92300)	20	JMC
4.	Desk Assistant	Level-4 (25500-81100)	45	JMC
5.	Head MTS(Jamadar)	SL2 (15900-50400)	10	JMC
6.	Multitasking Staff (MTS)	SL1 (14800-47100)	20	JMC
REVENUE SECTION				
7.	Revenue Inspector	Level-6E (35900-113500)	75	JMC
8.	Enforcement Inspector	Level-6E (35900-113500)	45	JMC
9.	Naib Tehsildar (Revenue)	Level-6E (35900-113500)	2	UT
10.	Patwari	Level-4 (25500-81100)	4	UT
HEALTH & SANITATION				
11.	Sanitation Officer	Level-7 (44900-142400)	4	JMC
12.	Assistant Sanitation Officer	Level-6F (40800-129200)	3	JMC
13.	Sanitary Inspector	Level-6D (35800-113200)	23	JMC
14.	Senior Sanitary Supervisor	Level-6 (35400-112400)	11	JMC
15.	Sanitary Supervisor (Grade- I)	Level-4 (25500-81100)	24	JMC
16.	Disinfector Supervisor	Level-4 (25500-81100)	1	JMC
17.	Sanitary Supervisor (Grade-II)	Level-2 (19900-63200)	40	JMC
18.	Disinfector	Level-2 (19900-63200)	30	JMC
19.	Sanitation workers	SL1(14800-47100)	1654	JMC
SOLID WASTE MANAGEMENT				
20.	Assistant Solid Waste Management Officer	Level-6 (35400-112400)	1	JMC
BUILDING SECTION				
21.	Surveyor / Tech. Assistant	Level-6 (35400-112400)	10	JMC
ACCOUNTS & PLANNING SECTION				
22.	Assistant Accounts Officer	Level-7 (44900-142400)	10	UT
23.	Statistical Officer	Level-7 (44900-142400)	2	UT
24.	Accountant	Level-6B (35600-112800)	4	UT
25.	Statistical Assistant	Level-6B (35600-112800)	2	UT
26.	Accounts Assistant	Level-5 (29200-92300)	7	UT
LEGAL SECTION				
27.	Legal Assistant	Level-6E (35900-113500)	2	UT

VETERINARY SECTION				
28.	Veterinary Pharmacist	Level-4 (25500-81100)	6	UT
29.	Head Vaccinator	Level-4 (25500-81100)	1	UT
30.	Vaccinator	Level-2 (19900-63200)	4	UT
TRANSPORT SECTION				
31.	Chauffer / Excavator Loader Operator	Level-6C (35700-113100)	13	JMC
32.	Driver Grade-I	Level-4 (25500-81100)	28	JMC
33.	Driver Grade-II	Level-2 (19900-63200)	28	JMC
INFORMATICS SECTION				
34.	Assistant Informatics Officer	Level-6F (40800-128200)	2	JMC
ENGINEERING WING				
35.	Head Draftsman	Level-6E (35900-113500)	5	UT/JMC
36.	Junior Engineer (6-Project, 32-Civil, 4-Mechanical & 6-Electrical)	Level-6 (35400-112400)	48	UT/JMC
37.	Draftsman	Level-4 (25500-81100)	11	UT/JMC
38.	Works Supervisor Grade-I	Level-4 (25500-81100)	15	JMC
39.	Works Supervisor Grade-II	Level-2 (19900-63200)	41	JMC
FLORICULTURE WING				
40.	Garden Assistant.	Level-6 (35400-112400)	2	JMC
41.	Field Assistant.	Level-2 (19900-63200)	3	JMC
42.	Head Mali	Level-2 (19900-63200)	6	JMC
43.	Gardener/ Mali	SL2 (15900-50400)	43	JMC
Total:			2320	



(Dhirendra Sharma) JKAS

Additional Secretary to the Government




**Schedule-II of the Jammu Municipal Corporation (Subordinate) Service
Recruitment Rules, 2026**

Class	Category	Designation	Pay Levels	Minimum Qualification for direct recruitment	Method of recruitment
(1)	(2)	(3)	(4)	(5)	(6)
MINISTERIAL CADRE					
I	A	Section Officer	Level-7 (44900-142400)	-	100% by promotion from Class-II, Category (A) and Head Assistant (Diminishing Cadre post) having not less than 03 years of substantive service in that category.
II	A	Desk Officer (Grade-I)	Level-6B (35600-112800)	-	100% by promotion from Class-III, Category (A) having at least 03 years of substantive service in that category and having passed Secretariat Assistant Examination. Provided that 25% of posts to be filled up in a calendar year shall be earmarked for promotion of those Desk Officer (Grade-II) who have not qualified the Secretariat Assistants Examination but have crossed the age of 50 years as on 1st January of the year in which such promotions are being considered. Provided further that a Desk Officer (Grade-II) who have qualified the Secretariat Assistants Examination during his period of probation as Desk Assistant shall not be required to qualify the said examination again.
III	A	Desk Officer (Grade-II)	Level-5 (29200-92300)	-	100% by promotion from Class-IV, Category (A) having at least 03 years of substantive service in that category. Provided that the person shall undergo and qualify the Secretariat Assistant Examination/Training at the level of Desk Assistant.

IV	A	Desk Assistant	Level-4 (25500-81100)	Graduation from any Government recognized University with knowledge of typewriting having not less than 35 words speed per minute.	a. 67% by Direct Recruitment; and b. 33% by promotion from Matriculate Class-V, Category (A), Class-VI, Category (A) and Helpers (Diminishing Cadre post) having at least 03 years of substantive service in that category, on the recommendation of the Departmental Promotion Committee, who qualify type test requiring a minimum speed of 25 words per minute in order of seniority. Provided that a person appointed by direct Recruitment or by promotion shall undergo and qualify the Secretariat Assistant Examination/ Training during the period of Probation.
V	A	Head MTS (Jamadar)	SL2 (15900-50400)	-	100% by promotion from Class-VI, Category-A and Summon server (Diminishing Cadre Post) on the basis of their inter-se-seniority having 05 years of substantive service in that category.
VI	A	Multitasking Staff	SL1 (14800-47100)	Minimum Matric maximum 10+2	100% by direct recruitment.
REVENUE SECTION					
I	A	Revenue Inspector	Level-6E (35900-113500)	Graduation in commerce and accountancy stream.	100% by direct recruitment.
	B	Enforcement Inspector	Level-6E (35900-113500)	Degree/Diploma in Architecture from a Government recognised university.	i) 80% by direct recruitment; ii) 20% by promotion from senior most Class-I, Category (A) (Surveyor/Technical Assistant) with 05 years of substantive service in that

					category; "OR" 20% by promotion from LSG/LSGD trained Senior/ Junior Assistant already working in the Enforcement wing having 05 years experience in Enforcement wing. and after their absorption i) 80% by direct recruitment; and ii) 20% by promotion from senior most Class-I, Category (A) (Surveyor/Technical Assistant) with 05 years of substantive service in that category.
	C	Naib Tehsildar (Revenue)	Level-6E (35900-113500)	-	By deputation from the Jammu and Kashmir Revenue (Subordinate) Service.
II	A	Patwari	Level-4 (25500-81100)	-	By deputation from the Jammu and Kashmir Revenue (Subordinate) Service.
HEALTH & SANITATION					
I	A	Sanitation Officer	Level-7 (44900-142400)	-	100% by promotion from Class-II, Category (A) with 05 years of substantive service in that category provided the candidate is LSG/ LSGD trained.
II	A	Assistant Sanitation Officer	Level-6F (40800-129200)	-	100% by promotion from Class-III, Category (A) with 05 years of substantive service in that category.
III	A	Sanitary Inspector	Level-6D (35800-113200)	Bachelor's Degree in any stream and one-year Sanitary Inspector's Diploma from a Government	a. 60% by direct recruitment; and b. 40% by promotion from Class-IV, Category (A) (Senior

				recognized Institute.	Sanitary Supervisor), Class-I, Category (A) (Assistant Solid Waste Management Officer) and Class-I, Category (A) (Garden Assistant) with 05 years of substantive service in that category having one year Sanitary Inspector's Diploma from a Government recognized Institute.
IV	A	Senior Sanitary Supervisor	Level-6 (35400-112400)	-	100% by promotion from Class-V, Category (A) and Category-B having 05 years of substantive service in that category.
V	A	Sanitary Supervisor (Grade-I)	Level-4 (25500-81100)	-	100% by promotion from Class-VI, Category (A) and Category-B having 05 years of substantive service in that category.
	B	Disinfector Supervisor	Level-4 (25500-81100)	-	100% by promotion from Class-VI, Category (B) having 05 years of substantive service in that category.
VI	A	Sanitary Supervisor (Grade-II)	Level-2 (19900-63200)		100% by promotion from Class-VII, Category (A) (Sanitation Worker) with 10+2 and having one-year Sanitary Inspector's Diploma from a Government recognized Institute/ Medical Faculty of JK UT and 05 years of substantive service in that category.
	B	Disinfector	Level-2 (19900-63200)		100% by promotion from Class-VII, Category (A)(Sanitation Workers) with 10+2 and having one-year Sanitary Inspector's Diploma from a Government recognized Institute/ Medical Faculty of UT of J&K having requisite qualification and 05 years of substantive service in that category.
VII	A	Sanitation Worker (Safai Sathi)	SL1 (14800-47100)	Maximum 10+2 preferably from the community of	100% by direct recruitment in general but under special

				SKC's having minimum 3 years of continuous experience as a Sanitation Labrour/ Worker from the Municipal Bodies of Jammu District of J&K. The length of the continuous experience as Sanitation labrour/ worker shall be the main criteria for selection alongwith physical standards to be prescribed by the Corporation. No minimum qualification required.	circumstances the recruitment shall also be made as per Jammu Municipal Corporation Class IV Service (Special Provision) Regulation 2014.
SOLID WASTE MANAGEMENT					
I	A	Assistant Solid Waste Management Officer	Level-6 (35400-112400)	-	By promotion from Class-V, Category (A) (Sanitary Supervisor Grade-I), having 07 years of substantive service in that category. 'OR' By deputation from the Jammu and Kashmir Engineering (Subordinate) Service Junior Engineer (Mech) of Public Works (R&B)/Jal Shakti Departments.
BUILDING SECTION					
I	A	Surveyor/ Technical Assistant	Level-6 (35400-112400)	Degree / Diploma in Architectural Engineering from a Government recognized Institute/University.	i) 80% by direct recruitment; and ii) 20% by promotion from Helper (Diminishing Cadre Post) of JMC having degree/ diploma in Architect Engineering from a Govt. recognized institute/ university having 15 years of experience in that category. After their absorption. 100% by direct recruitment.
ACCOUNTS & PLANNING SECTION					
I	A	Assistant Accounts Officer	Level-7 (44900-142400)	-	By deputation from the Jammu and Kashmir Accounts (Subordinate)

					Service.
	B	Statistical Officer	Level-7 (44900-142400)	-	By deputation from the Jammu and Kashmir Economics and Statistics (Subordinate) Service.
II	A	Accountant	Level-6B (35600-112800)	-	By deputation from the Jammu and Kashmir Accounts (Subordinate) Service.
	B	Statistical Assistant	Level-6B (35600-112800)	-	By deputation from the Jammu and Kashmir Economics & Statistics (Subordinate) Service.
III	A	Accounts Assistant	Level-5 (29200-92300)	-	By deputation from the Jammu and Kashmir Accounts (Subordinate) Service.
LEGAL SECTION					
I	A	Legal Assistant	Level-6E (35900-113500)	Bachelor of Law Degree from any recognized University with at least two years practice at Bar.	100% by direct requirement.
VETERINARY SECTION					
I	A	Veterinary Pharmacist	Level-4 (25500-81100)	-	By deputation from the Jammu and Kashmir Animal Husbandry (Subordinate) Service.
	B	Head Vaccinator	Level-4 (25500-81100)	-	By deputation from the Jammu and Kashmir Animal Husbandry (Subordinate) Service.
II	A	Vaccinator	Level-2 (19900-63200)	-	By deputation from the Jammu and Kashmir Animal Husbandry (Subordinate) Service.
TRANSPORT SECTION					
I	A	Chauffer/Excavator Loader Operator	Level-6 (35700-113100)	-	100% by promotion from Class-II, Category (A) having 05 years of substantive service in that category.
II	A	Driver Grade-I	Level-4 (25500-81100)		100% by promotion from Class-III, Category (A) having 05 years of substantive service in that category.
III	A	Driver	Level-2	Minimum Matric	100% by promotion from

		Grade-II	(19900-63200)	Maximum 10+2 having valid HGV/PSV driving license.	Cleaners/Helpers (Diminishing Cadre Posts) and Sanitation Workers/MTS (presently working as Drivers) having valid HGV/PSV driving license with 05 years of substantive service in the respective categories; and
INFORMATION SECTION					
I	A	Assistant Informatics Officer	Level-6F (40800-129200)	B.E/B.Tech in Information Technology/ Electronics and Communications/ Computer Science/ Computer Science Engineering or MCA from govt. recognized University/Institutions.	100% by direct recruitment.
ENGINEERING SECTION					
I	A	Head Draftsman	Level-6E (35900-113500)	-	By deputation from the Jammu and Kashmir Engineering (Subordinate) Service of PW(R&B)/Jal Shakti departments.
II	A	Junior Engineer (6-Project, 32-Civil, 4-Mechanical.	Level-6 (35400-112400)	-	i) 90% by deputation from the Jammu and Kashmir Public Works Department (Subordinate) Service. ii) 10% by promotion from the Works Supervisor Grade-I of Jammu Municipal Corporation having Degree/ AMIE Section A&B/ 3 years Diploma from Indian university/ Govt recognized institute in Civil/Mechanical Engineering with 5 years of substantive service in that category.
	B	Junior Engineer (6-Electrical)	Level-6 (35400-112400)	-	By deputation from the Jammu and Kashmir Engineering (Subordinate) Service of Power Development Department.

III	A	Draftsman	Level-4 (25500-81100)	-	By deputation from the Jammu and Kashmir Engineering (Subordinate) Services of Public Works (R&B)/Jal Shakti departments.
	B	Works Supervisor Grade-I	Level-4 (25500-81100)	-	By promotion from Class-IV, Category-A having 05 years service in that Category.
IV	A	Works Supervisor Grade-II	Level-2 (19900-63200)	Matric pass and having ITI Diploma /certificate course in building construction or Carpentry Trade from the govt. recognised institute.	i) 50% by direct recruitment; and ii) 50% by promotion (Diminishing Cadre Post) having the requisite qualification and atleast 05 years of substantive service in that category till absorption, of existing Helpers.. and thereafter 100% by direct recruitment.
FLORICULTURE SECTION					
I	A	Garden Assistant	Level-6 (35400-112400)		100% by promotion from Class-II, Category (A) and (B) and having graduation with two-year basic course/ diploma in Floriculture and landscaping/ Gardner/Mali from govt. recognised institute and with at least 12 years of substantive service in that category.
II	A	Field Assistant	Level-2 (19900-63200)		By promotion from Class-III, Category (A) and having 10+2 with one year basic course/ diploma in Floriculture and landscaping/ Gardner/Mali from govt. recognised institute with at least 07 years of substantive service in that category.
	B	Head Mali	Level-2 (19900-63200)		By promotion from Class-III, Category (A) having 10+2 qualification and with atleast 07 years of substantive service in that category.

III	A	Gardener/ Mali	SL2 (15900-50400)	Minimum Matric. Maximum 10+2	100% by direct recruitment.
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Note: - 135 posts of the diminishing cadre i.e. Food Safety Officers/ Food Inspectors -03 (Level-6F 40800-129200), Head Assistant-05 (Level-6B, 35600-112800), Foremen Electric-01 (Level-6, 35400-112400), Electrician-03 (Level-4, 25500-81100), Linemen-12 (Level-2, 19900-63200), Line Supervisor-01 (Level-2, 19900-63200), Summon Server 03 (SL1, 14800-47100), Cattle/Dog Catcher-01 (SL1, 14800-47100), Cleaner-05 (SL1, 14800-47100) and Helper-101 (SL1, 14800-47100) shall cease to exist upon promotion/ superannuation/retirement/death of the incumbents holding the posts. As most of these posts does not cover in the old Recruitment Rules of 1970 and accordingly the provision for promotion of some of the incumbents has been kept keeping in view their suitability.

03 No. posts of Food Inspectors / Food Safety Officers (Level 6F 40800-129200) are of diminishing cadre of JMC Subordinate services and shall cease to exist upon Promotion/ superannuation/retirement/ death of the incumbent holding the post. As the post of Food Inspectors / Food Safety Officers does not cover in the old Recruitment Rules of 1970 and accordingly the provision for promotion of the incumbents holding the post has been kept keeping in view their suitability.



(Dhirendra Sharma) JKAS

Additional Secretary to the Government


